

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 1/TD/2024

Subject : Application for grant of licence for inter-state trading licence to Revayu Systems Private Limited.

Petitioner : Revayu Systems Private Limited (RSPL)

Date of Hearing : **4.4.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member

Parties Present : Shri Ankur Sood, Advocate, RSPL
Shri Varun Agarwal, Advocate, RSPL

Record of Proceedings

At the outset, the learned counsel for the Petitioner sought liberty to file latest financial statement of the Petitioner Company by way of an additional affidavit.

2. Considering the submissions made by the learned counsel for the Petitioner, the Commission directed the Petitioner to file the following details / information, on affidavit, within six weeks.

(a) Complete profiles of the employed professionals clearly stating the experience required for fulfillment of the technical criteria as per Clause (2) Regulations 3 of Trading Licence Regulations.

(b) Audited special balance sheet as on any date falling within 30 days immediately preceding the date of filing of the present application.

(c) Audited financial statements as on 31st March, 2024.

3. The Petition will be listed for the hearing on **9.7.2024**.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**